

In the National Company Law Tribunal, Jaipur

Item No. 205

CP No. (IB)- 233/9/JPR/2019

UNDER SECTION 9 OF IBC, 2016

In the matter of:

Uniword Telecom Ltd.

.....Applicant/Petitioners

VS.

M/s Taurus Exports Pvt. Ltd.

.....Respondent

Order delivered on 12.12.2019

**Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER**

For Petitioner (s) : Saurabh Malpani, CA

For Respondent(s) : Prateek Kedawat, Adv.

ORDER

Heard the arguments and the matter is reserved for orders.

Sd-

(RAGHU NAYYAR)
TECHNICAL MEMBER

Sd-

(P. S. N. PRASAD)
JUDICIAL MEMBER